

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

## ORIGINAL APPLICATION NO. 645/2023

## IN THE MATTER OF:

LALIT KUMAR JAIN

APPLICANT

VERSUS

STATE OF UTTAR PRADESH

RESPONDENTS

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**Date:06/11/2025**

**THROUGH**



**Place: New Delhi**

**Priyanka swami**

**Advocate**

**Standing Counsel For State of U.P**

**F-13, Jangpura, New Delhi 110014**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 645 of 2023****IN THE MATTER OF:****LALIT KUMAR JAIN****APPLICANT****VERSUS****STATE OF UTTAR PRADESH****RESPONDENTS**

**ACTION PLAN IN COMPLIANCE WITH ORDER DATED 1/08/2025  
ON BEHALF OF – NAGAR PALIKA PARISHAD, BARAUT, UTTAR  
PRADESH (U.P.)**

**MOST RESPECTFULLY SHOWETH:**

1. That this Status Report is being submitted in compliance with the Hon'ble Tribunal's Order dated 09.04.2025, passed in *O.A. No. 645/2023 – Lalit Kumar Jain v. State of Uttar Pradesh & Ors.*, whereby the Hon'ble Tribunal was pleased to direct the authorities to take all necessary steps to ensure that no untreated sewage or

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wastewater is discharged into the irrigation canal at Baraut, District Baghpat.

2. In compliance, the Nagar Palika Parishad, Baraut, undertook a comprehensive programme for the prevention of discharge of untreated sewage into the irrigation canal. The initiative involves installation of Decentralised Sewage Treatment Plants (DSTPs) based on Membrane Bioreactor (MBR) and Electro Bio-Reactor (EBR) hybrid technology to ensure advanced biological treatment, minimal space usage, and treated water reuse. A Work Order dated 2.05.2025 was issued to *M/s ITI Limited* for the design and installation of a 50 KLD DSTP to be completed within four weeks.

***True copy of the said Work Order dated 2.05.2025 is attached herewith and marked as Annexure P/1.***

3. The said 50 KLD DSTP was successfully designed, constructed, installed, tested, and commissioned on 16.06.2025 at Baraut under the supervision of Nagar Palika Parishad. The treatment process integrates ultrafiltration membranes (0.03  $\mu\text{m}$ ) for tertiary filtration, with automation and continuous aeration control. The plant achieved 96–99% removal efficiency for BOD and COD, confirmed by the Uttar Pradesh Pollution Control Board (UPPCB). The Performance Certificate dated 02.07.2025 and the UPPCB Regional Laboratory

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Test Report both affirm that treated effluent parameters (pH 7.57, BOD 20 mg/l, COD 72 mg/l, Suspended Solids 48 mg/l) meet CPCB standards. **True copy of the Completion/Performance Certificate is attached herewith and marked as *Annexure P/2*.**

4. That upon successful performance of the first DSTP, the Empowered Committee approved further expansion of 450 KLD capacity to achieve total decentralised treatment of 500 KLD. The Work Order dated 16.07.2025 was issued to *M/s ITI Limited* for installation of three modular containerised DSTPs (one 250 KLD and two 100 KLD systems), integrating EBR+MBR+Ozone+UV treatment with grid-connected solar energy for sustainable operation. **True copy of the said Work Order dated 16.07.2025 is attached herewith and marked as *Annexure P/3*.**

5. The detailed layout plan and phased implementation schedule for the total 500 KLD decentralised network are presented below:

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<b>S. No.</b>	<b>DSTP Capacity (KLD)</b>	<b>Location / Site</b>	<b>Technology</b>	<b>Operational Status</b>	<b>Timeline</b>
<b>1</b>	50	NPP Baraut – Near Miirapur Rajwaha	MBR + EBR Hybrid	Completed & Operational	16.06.2025 <b>(Achieved)</b>
<b>2</b>	100	Near Kotana Road Drain	EBR + MBR + Ozone	Advanced Stage (95% complete)	To be operational by 08.11.2025
<b>3</b>	250	Gurana Road near Lord Mahavira Academy	EBR + MBR Containerised	Under Execution	By 30.12.2025
<b>4</b>	100	Baraut West Sector (Drain 3)	MBR + Ozone	Under Planning	By 15.01.2026

**6.** The treated effluent quality has also been independently validated by SGS India Pvt. Ltd., which confirmed compliance with CPCB norms. The Test Report dated 19.07.2025 recorded results within permissible limits—COD: 296 mg/L, BOD: 20 mg/L, pH: 7.2, Oil & Grease: <20 mg/L, Total Coliform: <2 MPN/100 ml—indicating treated water fit for reuse in horticulture and landscaping.

***True copy of the SGS India Pvt. Ltd. Report dated***

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***19.07.2025 is attached herewith and marked as Annexure P/4.***

**7.** The Nagar Palika Parishad, Baraut, has undertaken complete diversion of sewage discharge points into a new parallel drainage network, preventing any untreated discharge into the irrigation canal. The canal stretch near Miirapur Rajwaha has also been cleaned and desilted to remove historical sludge accumulation. The treated water is being reused within municipal areas, while the sludge generated is safely transferred to the Fecal Sludge Treatment Plant (FSTP) at Kotana Road, Baraut. **True photographs of STP and DSTP are annexed herewith and marked as Annexure P/5.**

**8.** Regular monitoring is being conducted by the District Level Advisory Committee (DLAC) under the supervision of the District Magistrate, Baghpat, and UPPCB Regional Office, Meerut. Monthly water quality testing and site inspections are being documented and will be submitted to the Hon'ble Tribunal through periodic compliance reports.

**9.** In conclusion, the Nagar Palika Parishad, Baraut, has implemented all directions of the Hon'ble Tribunal in letter and spirit. Untreated sewage discharge into the irrigation canal has been stopped. Further

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expansion under the approved DPR is progressing on schedule to achieve full 500 KLD treatment capacity by January 2026.

**Date:06/11/2025**

**THROUGH**

A handwritten signature in blue ink that reads "Priyanka Swami". The signature is written in a cursive style with a horizontal line underneath the name.

**Place: New Delhi**

**Priyanka swami**

**Advocate**

**Standing Counsel For State of U.P**

**F-13, Jangpura, New Delhi 110014**

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 645/2023**

Lalit Kumar Jain

Applicant

Versus

State of Uttar Pradesh

Respondent

**AFFIDAVIT**

I, **MANOJ KUMAR RASTOGI** aged about 56 years s/o Sh.B.P. RASTOGI is presently posted as **EXECUTIVE OFFICER, NAGAR PALIKA PARISHAD BHARAUT.**

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying report are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.



*[Signature]*

DEPONENT



**VERIFICATION**

06 NOV 2025

Verified on solemn affirmation at New Delhi on this ~~7<sup>th</sup>~~ <sup>06<sup>th</sup></sup> day of ~~November~~ <sup>NOV</sup> 2025 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

*Identified By*  
*Kriyanka Swani*  
*D/4476/10*  
I identified the deponent who has signed in my presence

*[Signature]*

DEPONENT

**ATTESTED**  
**NOTARY PUBLIC**  
**(INDIA)**

06 NOV 2025

**NAGAR PALIKA PARISHAD BARAUT (BAGHPAT)**

Reference No. 98 /2025-26/ Head office

Dated: 02/05/2025

The General Manager, Northern Zonal Office,  
ITI Limited, Flat No. 201-202, Rohit House, 3-Tolstoy Marg, New Delhi-110001.  
(Email: kiransingh\_mspd@itilttd.co.in )  
( prashant\_rodell@itilttd.co.in

**WORK ORDER**

Sub.- Implementation of Decentralized Sewage treatment plant based on our agreement and proposal submitted by you dated 28/04/2025 Reference: ITI/MSPD/25-26/UP/BARAUT/NPP/02

Ref.-

- (1) M/s ITI Ltd. Proposal no.
- (2) Copy of agreement Between Barot Municipal council and ITI dated 04/04/2025.

Dear Madam,

Baraut Municipal council is pleased to inform that the proposal submitted M/s ITI Ltd. (ITI) for implementing Decentralized Sewage treatment plant for management of untreated water entering in canal. The Empowered Committee has further sanctioned implementation of sewage water entering in canal at various locations based on your offer; the whole project will be undertaken starting with. Baraut Municipal council has taken a decision and request you to implement a 50 KLD systems on urgent basis, within 2-4 weeks maximum and on successful completion of the first location additional sites will be allocated to be completed within next 4-8 weeks. Accordingly, this Work Order is being issued to M/s ITI Ltd. to implement this scheme as per following terms and conditions:

**Project Name: Implementation of decentralized Sewage Treatment plant of 50 KLD on urgent basis.**

1	Installation site	Baraut Municipal council
2	Proposed plant capacity	50* 1 KLD
3	Product quantity	1
4	MBR/EBR complete systems to comply CPCB/NGT norms of treated water quality	Rs. 54,50,000/- (excl. taxes)
5	Pre-treatment Components (Includes Air blowers, Diffusers, Air Grid Piping, Automation control)	Included in above cost
6	Fencing around the System	Rs. 2,50,000/- (excl. taxes)
7	Online Monitoring of Pollutants	Rs. 3,00,000/- (excl. taxes)

<b>TOTAL (Sixty lakhs only)</b>	<b>Rs. 60,00,000/- (excl. taxes)</b>
<b>GST @ 18%</b>	<b>1080000 Payable extra</b>

1. The above prices include one years on site comprehensive warranty and Maintenance including training
2. All other incidental charges relating to transportation of equipment at the site are included in the above prices
3. Delivery and installation shall be completed in 4 weeks from the date of work order
4. Annual maintenance will be allotted to ITI separately after completion of one year and successful implementation of project
5. Treated water quality will be tested by their party NABL approved lab and report will be submitted to Baraut Municipal council within 7 days of implementation of project
6. Baraut Municipal council will help in establishing the treated water utilization work
7. Wastewater will provide wastewater to be treated within 5 meters of installation of the systems.
8. ITI must take relocation work if needed on mutually agreed reasonable price in case of need arises.
9. Please consider that we are taking upo this work to comply the order of NGT To stop wastewater entering in Canal and we are intended to comply the order for completely stop the drain entering in Canal, we seek your cooperation in speedy implementation.
10. Site allocation will be done by NPP Baraut
11. all relevant laws while implementing will be followed by ITI which are relevant for execution of the work
12. GST deposit details with be shared with NPP Baraut before issuing the next stage of payment except advance paymanet

**Additional terms:**

1. ITI shall FOLLOW the prescribed Govt. norms (GFR 2017) and procedure for the procurement of articles, software and services for implementation of this project and shall submit a certificate to this effect along with the final accounts depicting cost of individual items in the bouquet
2. For the purpose of this contract" Force Majeure" means an event which is beyond the reasonable control of a party and -which makes a party's "performance of its obligations hereunder impossible or so impractical as reasonably to be. considered impossible in the circumstances and includes but not limited to war, riots, civil disorder, earthquake, fire explosion, storm, flood or other adverse weather conditions, strikes, lockouts or other industrial action (except where such strikes, lockouts or other industrial actions are within the

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power of the party invoking Force Majeure to prevent), confiscation' or any other action by government agencies

Payment Terms:

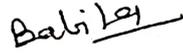
1. 50% advance before starting on the project including GST
2. 40% on supply of material at the site before installation including GST
3. 10% after submission of test report including GST from NABL approved laboratory as per NGT guidelines,

This issues with the approval of the competent authority.

  
EXECUTIVE OFFICER  
NAGAR PALIKA PARISHAD  
BARAUT (BAGHPAT)

30/04/2025

Yours faithfully,

  
CHAIRMAN  
NAGAR PALIKA PARISHAD  
BARAUT (BAGHPAT)

## Completion/Performance Certificate

**Certificate Number:**

**Date of Issue:**

**Project Details:** Implementation of Decentralized Sewage Treatment Plant of 50 KLD

**Project Name:** Implementation of Decentralized Sewage Treatment Plant

**Location/Installation site:** Baraut Municipal Council

**Capacity:** 50 Kilolitres per Day (KLD)

**Technology:** Membrane Bioreactor (MBR) and Electro Bio Reactor (EBR) Hybrid

**Client:** Baraut Municipal Council

**Contractor:** ITI Limited

**Contract Reference Number:**

**Commissioning Date:** 16/06/2025

### **Certification:**

This is to certify that the Sewage Treatment Plant (STP) with a capacity of 50 KLD, utilizing Membrane Bioreactor (MBR) and Electro Bio Reactor (EBR) combined Hybrid technologies, has been successfully designed, constructed, installed, tested, and commissioned at the above-mentioned location. The plant complies with all relevant technical specifications, environmental regulations, and performance standards as outlined in the contract agreement.

### **Key Features of the STP:**

**Treatment Process:** The STP integrates MBR technology with ultrafiltration membranes (pore size 0.03  $\mu\text{m}$ ) and EBR for enhanced biological degradation of organic matter, achieving high-quality effluent suitable for reuse in irrigation or other non-potable applications.

**Effluent Quality:** The treated effluent meets or exceeds standards for as per Central Pollution Control Board (CPCB) guidelines.

**Testing and Performance:** The STP has undergone rigorous testing, including hydraulic and biological performance tests, and has demonstrated consistent operation at the designed capacity of 50 KLD with a removal efficiency of 96-99% for BOD and COD, as verified during the trial run conducted.

### **Compliance and Standards:**

The STP adheres to all applicable environmental and safety regulations, including CPCB, ISO 14001.

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The system incorporates advanced aeration systems and automated controls for efficient operation and minimal maintenance.

**Statement of Completion:**

We hereby confirm that the 50 KLD MBR and EBR-based STP has been completed in accordance with the agreed specifications, drawings, and contractual obligations. The plant is fully operational and capable of treating sewage to the required standards for discharge or reuse. The contractor has provided all necessary documentation, including operation manuals, maintenance schedules, and as-built drawings.

**Signatures:**

**For the Client:**

Name :- Manoj Kumar Rastogi,

Designation: Executive officer

Signature: 

EO 02/07/2025

N.P.P. Bayaut. Baghpat. (U.P.)

This certificate is issued without prejudice and is subject to the terms and conditions of the contract.



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**REGIONAL LABORATORY MEERUT**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut**

**ANNEXURE P/3**

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 32922402/Meerut/2025

Date:19/07/2025

- 1- Name of Industry: M/s 50 KLD DSTP 01 NPP Baraut, Baghpat
- 2- Address of Industry: NPP Baraut Baghpat
- 3- District: Baghpat
- 4- Description about sampling point: Final outlet of DSTP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Akhilesh Kumar Gautam JRF
- 7- Colour and Odour: Clear, No Specific
- 8- Quantity and Packing: 2-L Plastic Jerican,1- MPN bottle
- 9- Date of Sample Collection: 14/07/2025
- 10- Analysis Indented by: RO Meerut
- 11- Date of sample receipt in Lab: 14/07/2025
- 12- Period of Analysis: 14.07.2025-19.07.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/RL/MRT/PR/7.4.3
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.57	6.5-9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	48.0	100.0	10-20000 mg/l
3	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	20.0	30.0	1.0 -50000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	96.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Raj Bahadur (JRF)]

Authorized by

B P Yadav (RO)

BHUVAN     Digitally signed by  
 BHUVAN  
 PRAKASH     PRAKASH YADAV  
 YADAV     Date: 2025.07.19  
 Regional Officer

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date:22.04.2023	Page No.:Page 1 of 2
Amendment No.:01	Amendment Date.:16.12.2024	Approved by: TM	Issued by: QM

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**REGIONAL LABORATORY MEERUT**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

**TEST REPORT: WASTE WATER LABORATORY**

Date:19/07/2025

Ref No: 32922402/Meerut/2025

- 1- Name of Industry: M/s 50 KLD DSTP 01 NPP Baraut, Baghpat
- 2- Address of Industry: NPP Baraut Baghpat
- 3- District: Baghpat
- 4- Description about sampling point: Final outlet of DSTP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Akhilesh Kumar Gautam JRF
- 7- Colour and Odour: Clear, No Specific
- 8- Quantity and Packing: 2-L Plastic Jerican, 1- MPN bottle
- 9- Date of Sample Collection: 14/07/2025
- 10- Analysis Indented by: RO Meerut
- 11- Date of sample receipt in Lab: 14/07/2025
- 12- Period of Analysis: 14.07.2025-19.07.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/RL/MRT/PR/7.4.3
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	780	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	550	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Raj Bahadur (JRF)]

Authorized by

B P Yadav (RO)

**BHUVAN** Digitally signed  
by BHUVAN  
**PRAKAS** PRAKASH YADAV  
Date: 2025.07.19  
**H YADAV** 17-37-22 +05'30'  
Regional Officer

SGS

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Test Report

TC-7132

SAMPLE DRAWN BY SGS INDIA PVT. LTD.

Sample / Report No : GG25-008173.001-A  
 ULR No : TC713225000016017F  
 Report Control No : GGR0000989769

Issue Date : 26/08/2025  
 JOE No : GG25-008173

Customer provided information

Sample Name : STP OUTLET WATER  
 Customer Name : BIOMIMICRY TECHNOLOGIES PRIVATE LIMITED  
 Customer Address : FIRST FLOOR, PLOT No. 1B, THE GALLERIA, DGL-120,  
 DISTRICT CENTRE, MAYUR PLACE, MAYUR VIHAR, PHASE-1, SOUTH DELHI  
 City : NEW DELHI  
 Postal Code : 110091  
 State : National Capital Territory of Delhi  
 Country : INDIA  
 Sample Type : STP OUTLET WATER  
 SGS Internal number : KE25-001542.001  
 Sampling location : STP PLANT  
 Sampling site : BIOMIMICRY TECHNOLOGIES PRIVATE LIMITED, DSTP TREATMENT PLANT GURANA ROAD,  
 NEAR LORD MAHAVIRA ACADEMY BARAUD  
 Sample quantity : 4.5 L  
 Specification : Customer  
 Total Weight : Bottle Pack  
 Package condition : Satisfactory

Lab provided information

Received on : 21/08/2025  
 Registered on : 21/08/2025  
 Test Start-End Date : 21/08/2025 - 26/08/2025  
 Sampling date : 20/08/2025  
 Sampling method : APHA 1060B APHA 9060A  
 Sample drawn by : Mr. Sanjeet  
 Group /Subgroup : Environment and Pollution / Waste Water Effluent/Sewage

## NABL Accredited Tests

Test Parameter	Method	Result	Unit
<b>DISCIPLINE: CHEMICAL</b>			
Chemical Oxygen Demand	IS 3025 : Part 58 : 2023	29.6	mg/L
Total Nitrogen (as N)	APHA -4500-N :2023	3.59	mg/L
Total Suspended Solids	APHA 2540-D: 2023	12	mg/L
Ammonical Nitrogen (as NH <sub>3</sub> )	APHA 4500 B&C : 2023	2.32	mg/L
pH	IS 3025 : Part 11 : 2022	7.20	--
Oil & Grease	IS 3025 : Part 39 : 2021	<2.0	mg/L

Page 1 of 2

Date(s) mentioned on the test report is in DD/MM/YYYY format.

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and such sample(s) are retained for 07 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from the regulatory bodies are to be retained as specified.

Statement of conformity, wherever required or provided, is based on comparison of measurement result(s) with the applicable limit(s) according to the specification in the respective standard or as shared by the customer. Measurement Uncertainty is not taken into account unless otherwise requested in writing.

For your valuable feedback please click on this link [https://sgssurveys.qualtrics.com/jfe/form/SV\\_eP7WY1kg3NyF4vI](https://sgssurveys.qualtrics.com/jfe/form/SV_eP7WY1kg3NyF4vI).



Test Report



TC-7132

SAMPLE DRAWN BY SGS INDIA PVT. LTD.

Sample / Report No : GG25-008173-001-A  
C/L No : TC713225000016017F  
Report Control No : @GR000089769

Issue Date : 26/08/2025  
JOE No : GG25-008173

Per pro SGS India Private Ltd

Jyoti Goyal  
Manager-Microbiology  
Authorized Signatory

Per pro SGS India Private Ltd

Vinay Vikram Singh  
Assistant Manager( Chemical )  
Authorized Signatory  
\*\*\*\*End of Report\*\*\*\*

Date(s) mentioned on the test report is in DD/MM/YYYY format.

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and such sample(s) are retained for 07 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from the regulatory bodies are to be retained as specified.

Statement of conformity, wherever required or provided, is based on comparison of measurement result(s) with the applicable limit(s) according to the specification in the respective standard or as shared by the customer. Measurement Uncertainty is not taken into account unless otherwise requested in writing.

For your valuable feedback please click on this link [https://sgssurveys.qualtrics.com/jfe/form/SV\\_eP7WY1kq3NyF4vI](https://sgssurveys.qualtrics.com/jfe/form/SV_eP7WY1kq3NyF4vI)

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Test Report

SAMPLE DRAWN BY SGS INDIA PVT. LTD.

Sample / Report No : GG25-008173.001-B

Sample Control No : GGR0000989769

Issue Date : 26/08/2025

JOE No : GG25-008173

Customer provided information

Sample Name : STP OUTLET WATER  
 Customer Name : BIOMIMICRY TECHNOLOGIES PRIVATE LIMITED  
 Customer Address : FIRST FLOOR, PLOT No. 1B, THE GALLERIA, DGL-120,  
 DISTRICT CENTRE, MAYUR PLACE, MAYUR VIHAR, PHASE-1, SOUTH DELHI  
 City : NEW DELHI  
 Postal Code : 110091  
 State : National Capital Territory of Delhi  
 Country : INDIA  
 Sample Type : STP OUTLET WATER  
 SGS Internal number : KE25-001542.001  
 Sampling location : STP PLANT  
 Sampling site : BIOMIMICRY TECHNOLOGIES PRIVATE LIMITED, DSTP TREATMENT PLANT GURANA ROAD,  
 NEAR LORD MAHAVIRA ACADEMY BARAUD  
 Sample quantity : 4.5 L  
 Specification : Customer  
 Total Weight : Bottle Pack  
 Package condition : Satisfactory

Lab provided information

Received on : 21/08/2025  
 Registered on : 21/08/2025  
 Test Start-End Date : 21/08/2025 - 26/08/2025  
 Sampling date : 20/08/2025  
 Sampling method : APHA 1060B APHA 9060A  
 Sample drawn by : Mr. Sanjeet  
 Group /Subgroup : Environment and Pollution / Waste Water Effluent/Sewage

Non-Accredited tests

Test Parameter	Method	Result	Unit
DISCIPLINE: BIOLOGICAL Faecal coliforms	IS 1622 : 1981	<2	MPN/100ml
DISCIPLINE: CHEMICAL BOD at 20 °C for 5 days	APHA 5210 B. 2023	8.50	mg/L

Per pro SGS India Private Ltd



Jyoti Goyal  
 Manager-Microbiology  
 Authorized Signatory

Per pro SGS India Private Ltd



Vinay Vikram Singh  
 Assistant Manager( Chemical )  
 Authorized Signatory  
 \*\*\*\*End of Report\*\*\*\*

Page 1 of 1

Date(s) mentioned on the test report is in DD/MM/YYYY format.

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and such sample(s) are retained for 07 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from the regulatory bodies are to be retained as specified.

Statement of conformity, wherever required or provided, is based on comparison of measurement result(s) with the applicable limit(s) according to the specification in the respective standard or as shared by the customer. Measurement Uncertainty is not taken into account unless otherwise requested in writing.

For your valuable feedback please click on this link [https://sgssurveys.qualtrics.com/jfe/form/SV\\_eP7WY1kq3NyF4v](https://sgssurveys.qualtrics.com/jfe/form/SV_eP7WY1kq3NyF4v)

**Nagar Palika Parishad Baraut (Baghpat)**Reference no: <sup>293</sup>/2025-26/Head office

Dated: 16-07-2025

The Additional General Manager, Head Marketing  
Northern Zonal Office, ITI Limited, First Floor, Core-6, Scope Complex  
7, Lodhi Road New Delhi -110003  
(Email: [kiransingh\\_mspd@itilttd.co.in](mailto:kiransingh_mspd@itilttd.co.in))  
(Prashant rodel@itilttd.co.in)

**WORK ORDER**

**Sub: Implementation of decentralised sewage treatment plant based on our agreement and proposal submitted by you dated 26/06/2025**

Reference : ITI/MSPD/2025-26/BMC/01

Ref:

M/S ITI Ltd Proposal No: Reference : ITI/MSPD/2025-26/BMC/01

1. Copy of agreement between Baraut Nagar Palika Parishad and ITI Ltd dated : 04/04/2025

**Dear Sir/Madam,**

BarautPalika Parishad is pleased to inform that the proposal submitted by ITI Ltd for implementation Containarised sewage treatment plant for management of untreated water entering the canal.

The Empowered Committee has further sanctioned implementation of sewage water entering in canal at various locations based on your offer, the whole project will be undertaken starting with collecting water from drains and treating and providing points of collection for reuse by Baraut Palika Parishad.

Baraut Palika Parishad has taken a decision to allot you work of additional 450 kilo Liters of systems divided in 250+100+100 containerised sewage treatment plant to accommodate in least space after successful implementation of 50 KLD of systems within the stipulated time line. On Urgent basis within 6-8 weeks from the receipt of advance.

*Shilpa*  
*JECC*

*f*

*(1)*

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Accordingly, this work order is being issued to M/s ITI Ltd to implement the scheme as per the following terms and conditions:

Total cost of one 250 KLD and 2 numbers of 100 KLD systems:

SL.No	Particulars	Unit cost	Number of systems	Total cost
1.	One Two hundred fifty Kilo Litters per day systems in container in the packaged form having EBR+MBR+Ozone+UV treatment, running with Grid connected solar. (250 x1)	2,43,00,000	1	2,43,00,000
2	two number of hundred Kilo Litters per day systems in container in the packaged form having EBR+MBR+Ozone+UV treatment, running with Grid connected solar. (100 x2)	1,05,00,000	2	2,10,00,000
3	GST on the above both systems	@18%		81,54,000
<b>Total: Five Crores thirty-four lakh fifty four thousand only</b>				<b>5,34,54,000</b>

## Operations & Maintenance

1	Operations & Maintenance cycle	Renewed Annually
2	Plant Operations	Automatic along with Urban Pure approved plant technicians only for daily/periodic monitoring (Subject to site requirements)

*Shidha*  
JE (C.)

*J*

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## Warranty Details

1	Warranty Validity	12months *From commissioning whichever is earlier. *In case O&M responsibility is entrusted to ITI Ltd above warranty condition shall not be applicable
2	Warranty Terms	International field warranty clause of FIDIC will be applicable.
3	Warranty Extension Details	Post warranty period, replacement, and repair of damaged/faulty parts if any will be charged.

## ITI scope:

- Supply, Deployment, and commissioning of containerized system.
- Providing schematics for civil work like foundation, access area and tanks wherever applicable for onsite system installation.
- Providing smooth O&M support for the plant as per the AMC guidelines.
- Treated water quality guarantee as per CPCB Norms.
- Intake of water (up to 5 meters from source), treatment and delivery of water (till 5 meters post treatment). Any extra distance to be covered has to be paid as per mutually agreeable terms.

*Shikha*  
JE (C)

4

**Mutually agreed Conditions:**

- The Nagar Palika Parishad will provide drainage point within 10 meters of the recommended installation of the systems.
- Collection of complete wastewaters which is entering into the canal is responsibility NPP.
- Access: Provide unhindered access to ITI Ltd and its affiliates, vendors, Associates during the installation, operation, and maintenance of the plant, we will take layout and drawing from you before installation with an assumption that you have land ownership rights if any reallocation is requested and any dispute for ownership of land location arises all the cost will be borne by NPP.
- Provision of area: Area for system installation should be level solid ground with additional concrete foundation if necessary.
- ITI Ltd will provide Solar power plant which will be grid connected for constant power supply.
- Tanks: Provision of raw wastewater collection, sludge holding and treated water collection tanks.
- Bypass: Providing necessary bypass mechanisms wherever applicable.
- Fresh water for commissioning.
- Safe solid sludge disposal as per municipal guidelines is advised, NPP has agreed to transport the sludge generated to their newly built Fecal sludge management facility
- Getting various test report done after installation from NABL approved laboratories.

Shikha  
JE(C)

LP

(4)

**Additional Terms:**

1. ITI Shall follow the prescribed government. Norms (GFR 2017) and procedure for the procurement of articles, software and services for implementation of this project all shall submit a certificate of this effect along with the final accounts depicting cost of Individual Items in the bouquet.
2. For the purpose of this contract " Force Majeure" means an event which is beyond the reasonable control of a party and which makes a party's performance of its obligation hereunder impossible or so impractical as reasonable to be considered impossible in the circumstances and includes but not limited to War, Riot, Civil Disorder, earth quack, fire explosion, storm, flood or other adverse weather conditions, strike, lockout or other industrial action (except where such strike, lockout or other industrial actions are within the power of party invoking Force Majeure to prevent, Confiscation or any other action by Government agencies.

**Payment Terms:**

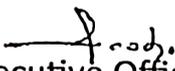
50% advance before starting on the project including GST

40% on supply of material at the site before installation including GST

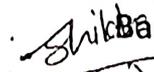
10% after submission of test report including GST after submission of NABL approved laboratory test report as per the guidelines of CPCB or NGT

This issues with the approval of the competent Authority.

Yours Faithfully

  
Executive Officer  
Nagar Palika Parishad  
Baraut (Baghpat)

  
Chairman  
Nagar Palika Parishad  
Baraut (Baghpat)

  
Shikha  
JELC)

( )

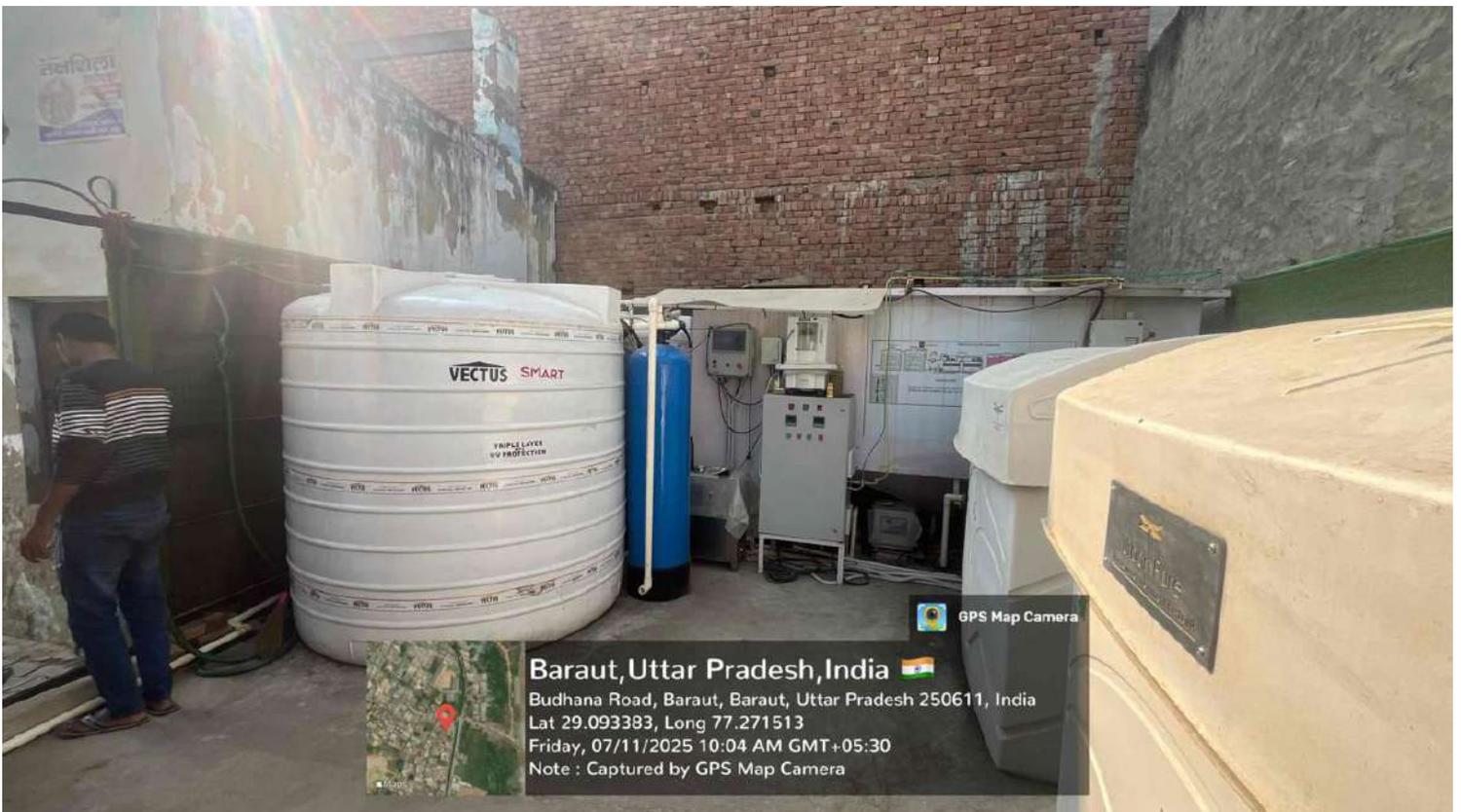




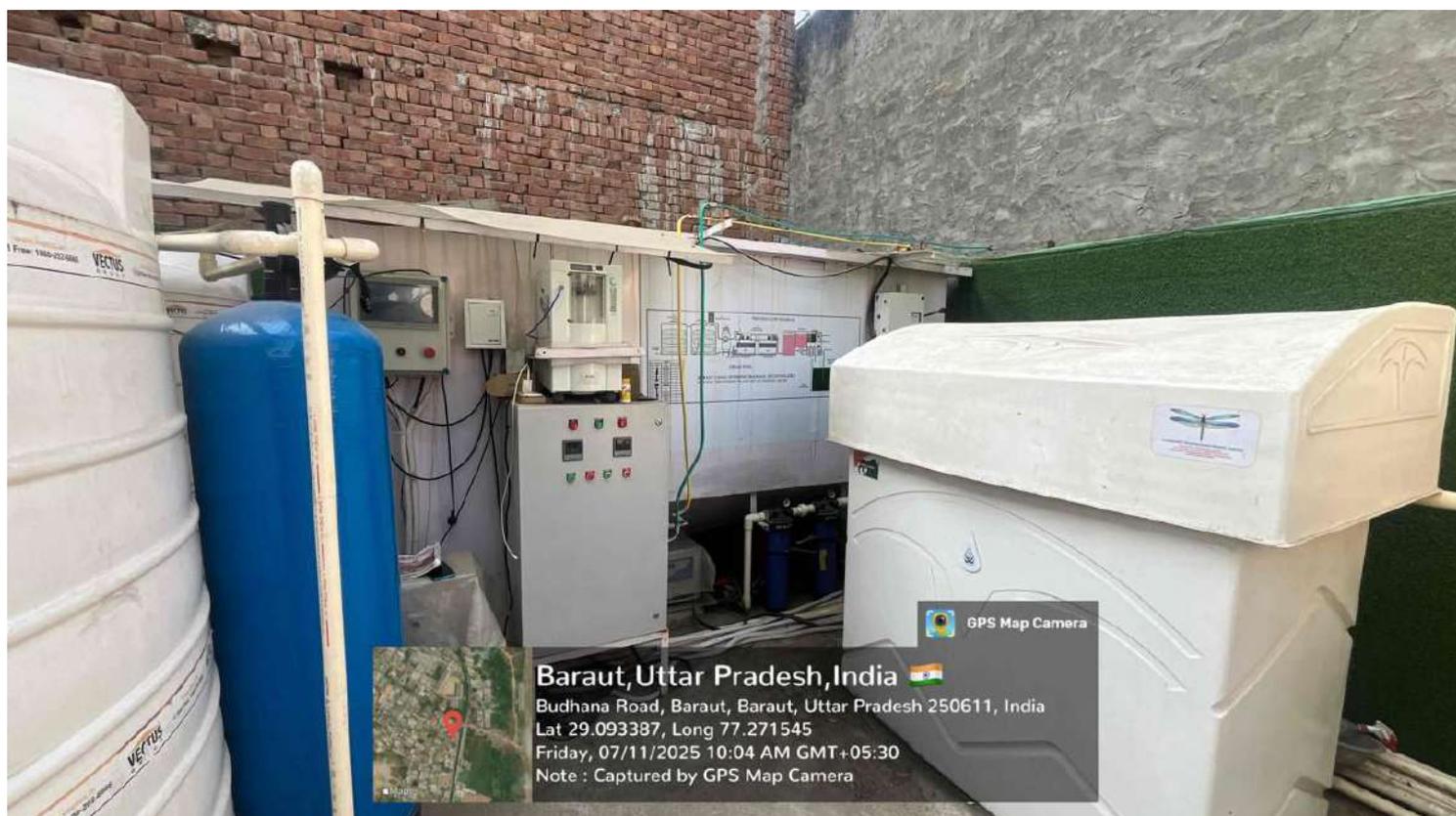
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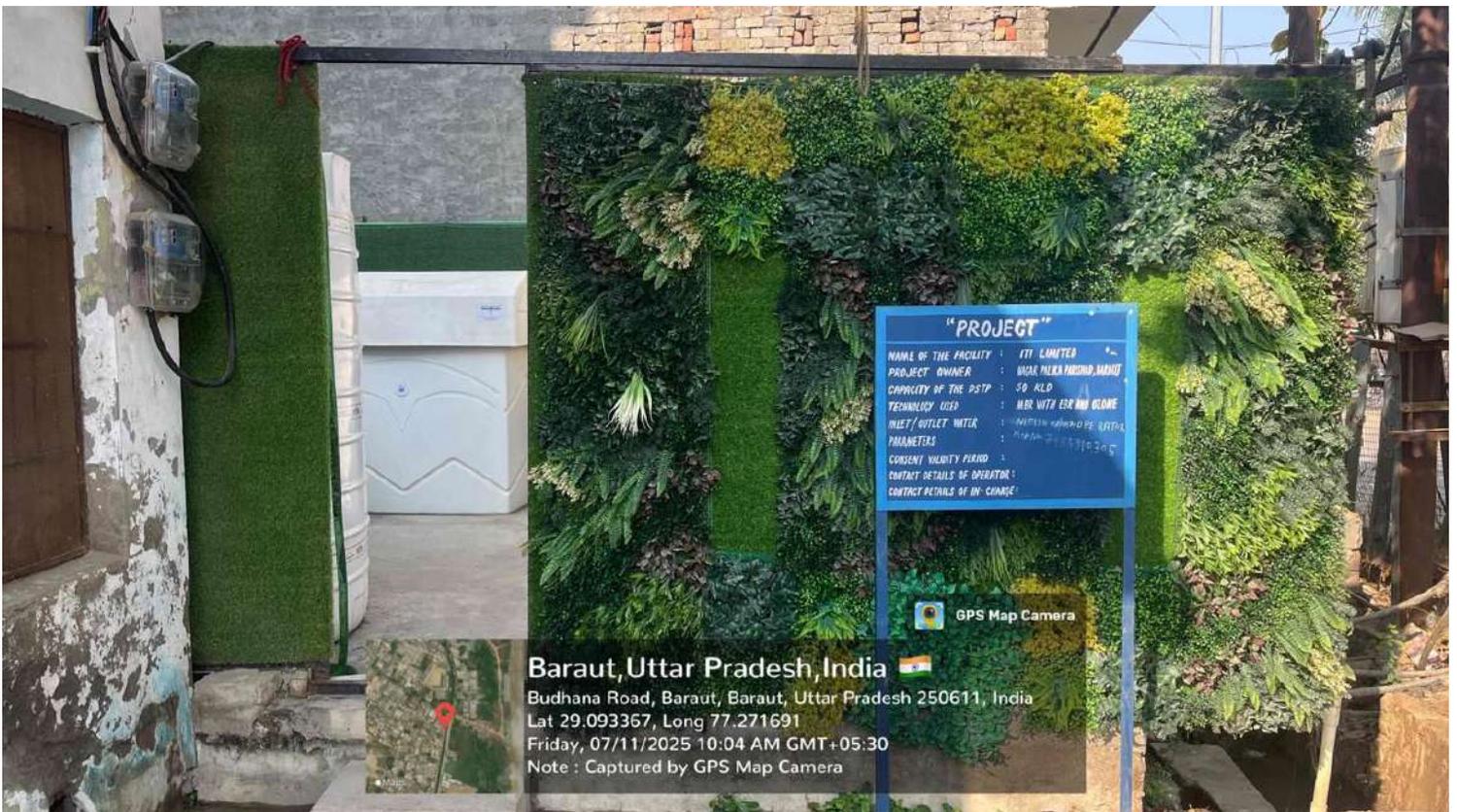


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**"PROJECT"**  
NAME OF THE FACILITY : ITI LAMETER  
PROJECT OWNER : UNAK PLEXA PAVING, BARAUT  
CAPACITY OF THE PSTP : 50 KLD  
TECHNOLOGY USED : MBR WITH E2R AND GLOAE  
INLET / OUTLET WATER : MUPETA WATER SUPPLY (LATER)  
PARAMETERS : MUPETA WATER SUPPLY (LATER)  
CONSENT VALIDITY PERIOD :  
CONTACT DETAILS OF OPERATOR :  
CONTACT DETAILS OF IN-CHARGE :

GPS Map Camera



**Baraut, Uttar Pradesh, India** 🇮🇳  
Budhana Road, Baraut, Baraut, Uttar Pradesh 250611, India  
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Note : Captured by GPS Map Camera

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 GPS Map Camera



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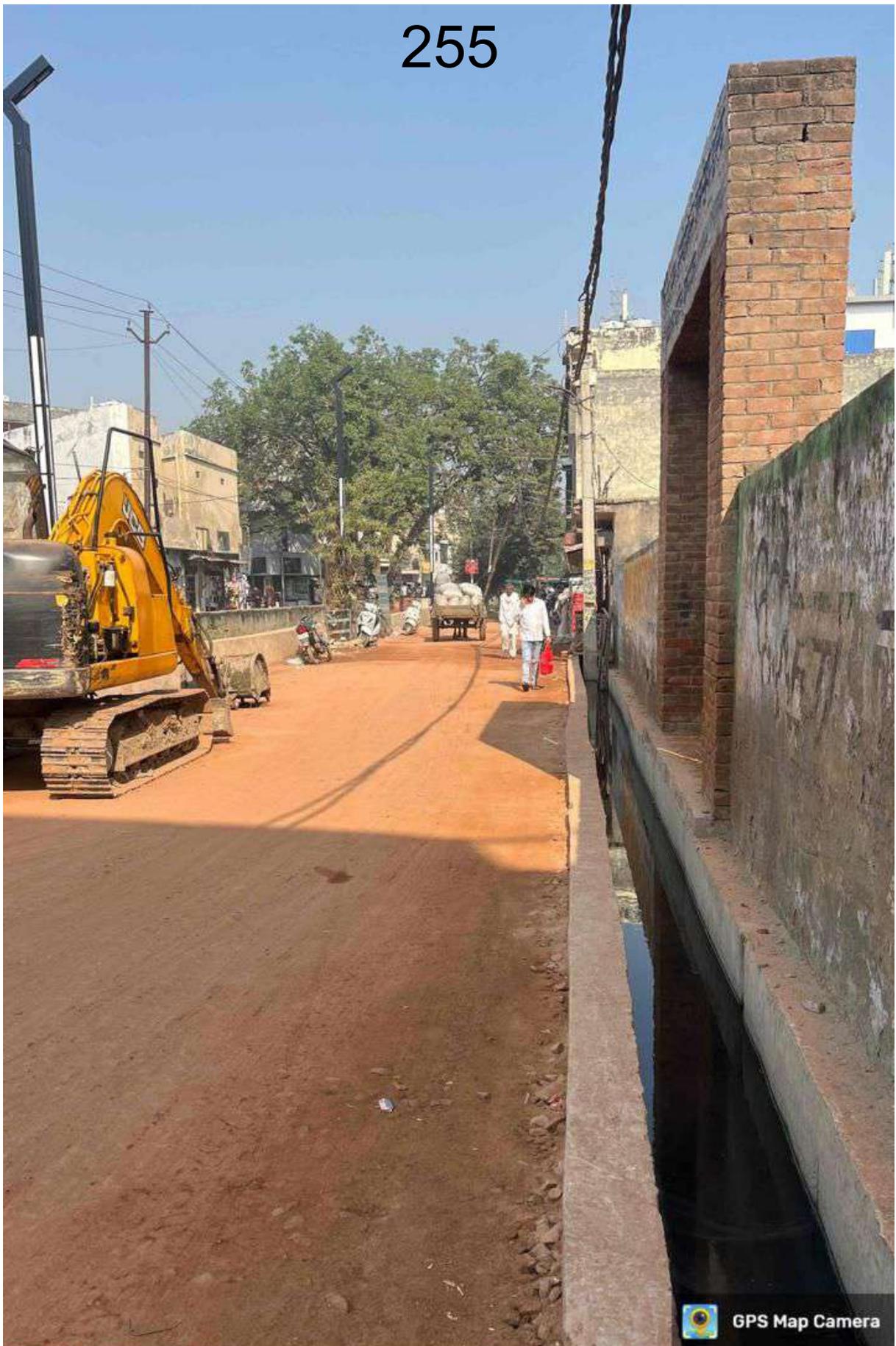
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Maps

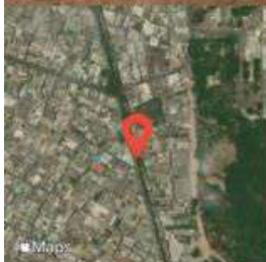
## 254



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 GPS Map Camera



**Baraut, Uttar Pradesh, India** 

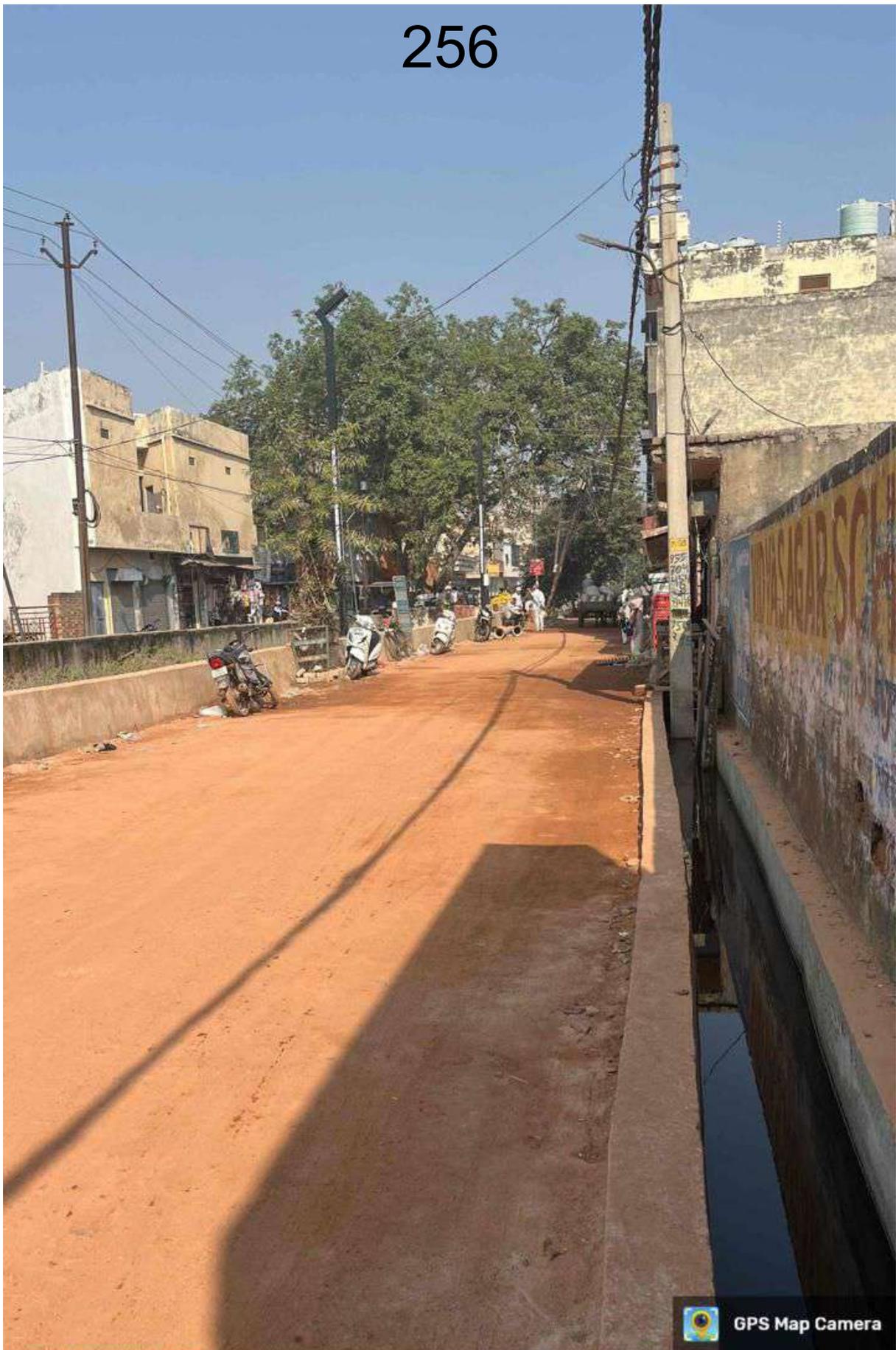
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Note : Captured by GPS Map Camera

256



GPS Map Camera

**Baraut, Uttar Pradesh, India** 

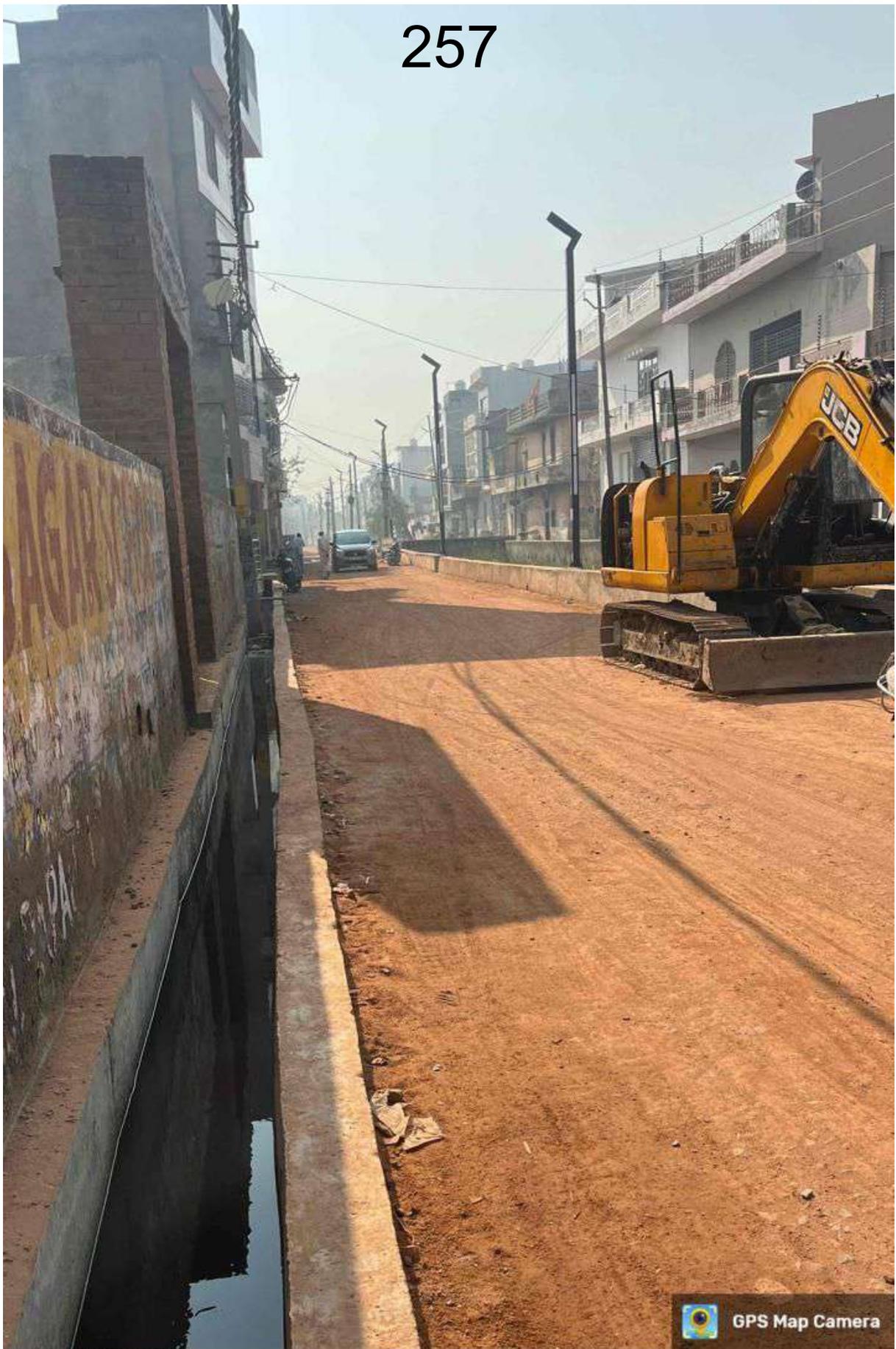
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 GPS Map Camera

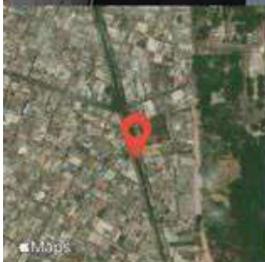


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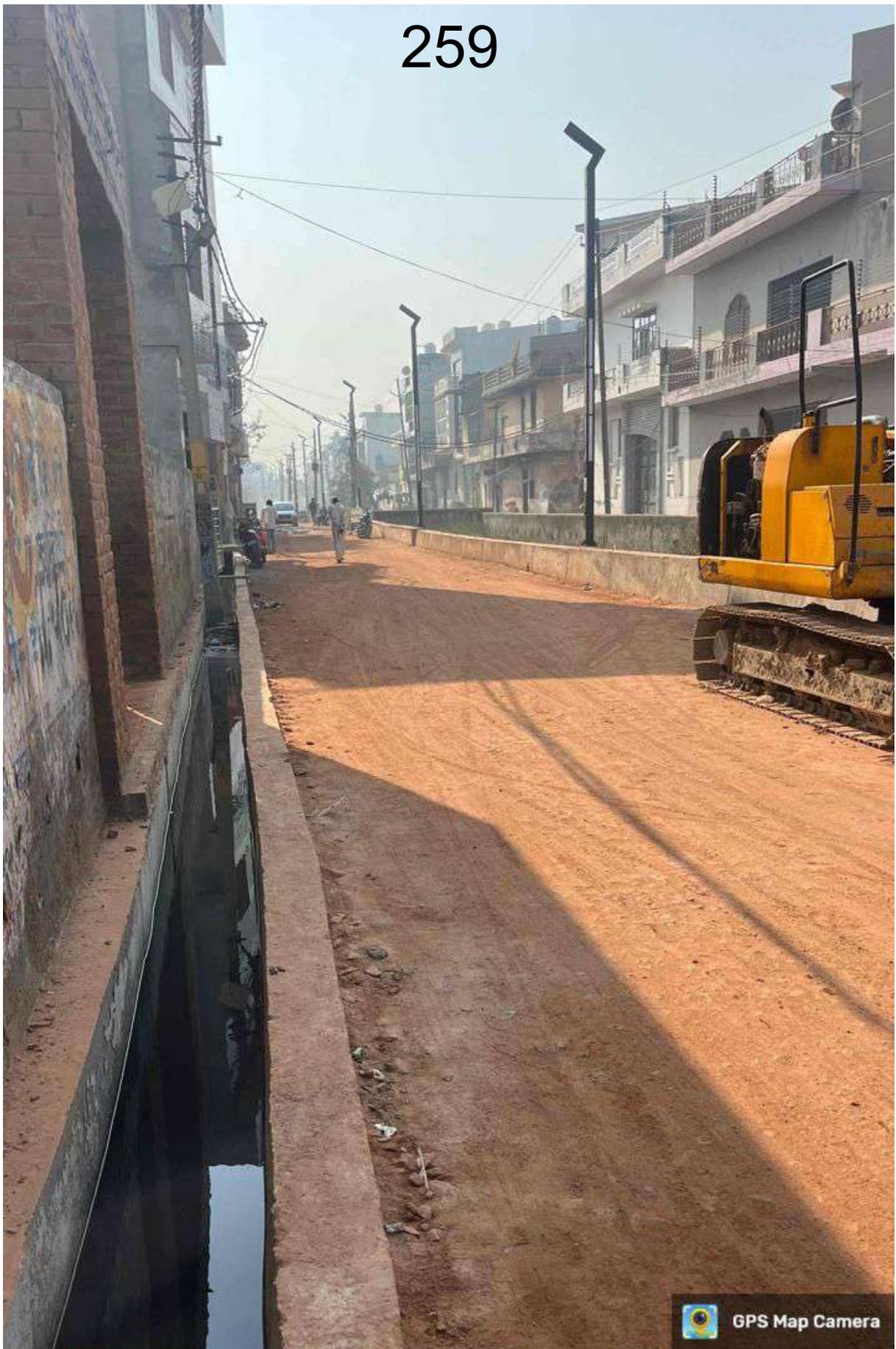


 GPS Map Camera

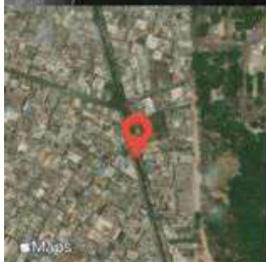


**Baraut, Uttar Pradesh, India**   
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 GPS Map Camera



**Baraut, Uttar Pradesh, India** 

Budhana Road, Baraut, Baraut, Uttar Pradesh 250611, India

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